

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI BENCH

Original Application 75 OF 2024 {SZ}

IN THE MATTER OF:

MD.NAHEEM PASHA AAM AADMI PARTY, MANCHERIAL DISTRICT GENERAL SECRETARY

Appellant - - 1

Versus

Mancherial District Collector and Ors.

Respondents

OBJECTIONS OF THE APPELLANT (MD. NAHEEM PASHA)

On 03rd September, 2025, My Case Was Listed For Hearing. I Had Attended The Hearing Through Video Conference, But My Name Was Not Called By The Bench Clerk. Later, I Came To Know That The Next Date Of Hearing Has Been Posted To The Month Of December.

I MOST HUMBLY REQUEST THAT MY CASE MAY KINDLY BE GIVEN AN EARLIER/NEAREST POSSIBLE DATE OF HEARING INSTEAD OF DECEMBER.

I, Md. Naheem Pasha, I File A Complaint Though Gmail To Honorable NGT Principle Bench . Hon'ble NGT, New Delhi Has Bench Registered An Original Application (OA) Viz., No.756 Of 2023 On The Basis Of My Letter Petition Received Regarding Large Amount Of Smoke And Toxic Fumes From The Andalamma Colony Dumping Yard, Mancherial Town.

Mancherial Municipality does not have a designated garbage dumping yard. It has also not been able to find a suitable place to set it up. For this reason, the District Resource Collection Centre (DRCC) was converted into a dumping yard. During the summer, the garbage catches fire, releasing smoke and toxic fumes. The smoke spreads up to about one kilometer. Likewise, the foul smell emanating from the dumping yard is causing severe inconvenience to the local residents.

The above case came up for hearing before the Hon'ble NGT (PB) on 24.01.2024 and the Tribunal has constituted a Joint Committee comprising of Representatives from Telangana Pollution Control Board, Municipal Commissioner, Mancherial and District Collector, Mancherial

The above case has been registered Suo Motu by the Principal Bench of the National Green Tribunal, New Delhi as Original Application No.765 of 2023 (PB) based on the complaint received from Mr. Mohammed Naheem Pasha which has been transferred to South Zone and renumbered as Original Application No.75 of 2024 (SZ).

Honorable NGT Principle Bench, consider it appropriate that a Joint Committee be constituted to verify the factual position and suggest appropriate remedial action. Accordingly, we constitute a Joint Committee comprising of representatives of the Telangana State Pollution Control Board (TSPCB), Municipal Commissioner, Mancherial, and District Collector, Mancherial and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponent, verify the factual position and take appropriate remedial action by following due course of law. The TSPCB will be the nodal agency for coordination and compliance.

And This joint committee comprising of B. Rahul, IAS, Additional Collector (Local Bodies), A. Maruthi Prasad, Municipal Commissioner, Mancherial Municipality Sri G. Hanumantha Reddy, Joint Chief Environmental Engineer, Zonal Office, RC Puram, Telangana Pollution Control Board.

The Hon'ble National Green Tribunal had constituted a Committee in the present matter. However, only the Mancherial Municipal Commissioner and the officials of the Telangana Pollution Control Board visited the dumping yard. These officials merely came to the dumping yard, inspected it, and left.

I request with committee for talk with public and how they suffer with this dumping yard but committee did not interact with, or take representations from, the Anganwadi school children, the Government Primary School children, or the local residents who are suffering due to this dumping yard. They also did not meet or speak with the persons who have fallen ill on account of the pollution and hazardous conditions arising from the said dumping yard.

The officials simply visited the dumping yard, had a brief conversation with me, and thereafter proceeded to the District Collector's office, where they met the Additional Collector, Shri B. Rahul, I.A.S. They remained in the A.C. room, had tea, and then departed. It is respectfully submitted that neither the District Collector (I.A.S.) nor the Additional Collector, Shri B. Rahul, I.A.S., visited the dumping yard at any point of time

It is respectfully submitted that the photographs placed below depict the overhead tanks constructed under the Mission Bhagiratha scheme, from which drinking water is being supplied to the residents of the surrounding localities.

It is further submitted that, due to the unhygienic conditions prevailing in the adjoining dumping yard, insects, pests, mosquitoes, flies, and viruses are contaminating the said drinking water supply. As a result, the public consuming this water are unknowingly exposed to health hazards and are falling ill.

It is pertinent to mention that these photographs have been taken from the report submitted by the Joint Committee before the Hon'ble National Green Tribunal, Chennai Bench.



"In the year 2025, three additional newspaper clippings from regional dailies have been annexed, reporting on the hardships faced by the residents due to the Andalamma Colony dumping yard and highlighting the prevailing situation therein."

"The newspaper reports vividly depict the manner in which foul odour and smoke pollution are emanating from the Andalamma Colony dumping yard, and the consequent hardships being faced by the public due to such smoke pollution and stench. It is therefore most humbly prayed that the Hon'ble National Green Tribunal, Southern Zone, Chennai, may be pleased to take cognizance of the same."

కమ్మేసిన డంప్యార్డు పొగ

**ఇబ్బంది పడుతున్న
ఆయా కాలనీల ప్రజలు**

మంచెర్యాలటౌన్, జనవరి 10 : పట్టణం లోని ఆండాళమ్మకాలనీలోగల మున్సిపల్ డంప్యార్డు నుంచి రెండు రోజులుగా పెద్ద ఎత్తున పొగ వెలువడుతుండగా, గ్రీన్ సిటీ, రంగంపేట, పవర్ సిటీ, ఏసీసీ తదితర ప్రాంతాల ప్రజలు తీవ్ర ఇబ్బందులు పడు తున్నారు. పట్టణంలోని 36 వార్డులలో వెలువడిన చెత్తను ప్రతిరోజూ ఇక్కడి డంప్

యార్డుకు తరలిస్తుంటారు. రోజూ దాదాపు 5 మెట్రిక్ టన్నుల చెత్త డంప్యార్డుకు వస్తుంది. ఈ చెత్త నిల్వలు పెద్ద ఎత్తున పేరు కుపోయాయి. సేకరించిన చెత్తలో ఎక్కడైనా నిప్పు ఉండి మొత్తం అంటుకుందా ?, లేక ఎవరైనా కావాలనే చెత్తకు నిప్పు పెట్టారా అన్న విషయం తెలియడం లేదు. ఉదయం వేళ కురిసే మంచుతో పాటు డంప్యార్డు నుంచి వెలువడే పొగ రోడ్లను కమ్మేస్తుండ డంతో వాహనదారులు ప్రయాణించడం ఇబ్బందిగా మారింది. రెండు రోజులుగా

పొగ వ్యాపించడం వల్ల ప్రజలు ఉక్కిరిబి క్కిరి అవుతున్నా అధికారులు పట్టించుకో వడం లేదన్న విమర్శలు వ్యక్తమవుతు న్నాయి. ఈ విషయమై మున్సిపల్ ఇంజి నీర్, ఇన్చార్జ్ కమిషనర్ మసూద్ అలీని వివరణ కోరగా తనకు తెలిసిన వెంటనే మంటలు ఆర్పేందుకు చర్యలు తీసుకున్నా నని, వాటర్ట్వ్యాంకర్ను పంపి నీటిని చల్లిం చడంతో పాటు ఫైర్ సిబ్బందికి సమాచారం ఇచ్చామన్నారు. ప్రస్తుతం మంటలు తగ్గి పొగ రావడం ఆగిపోయిందని చెప్పారు.



మంచెర్యాల పట్టణంలోని ఆండాళమ్మకాలనీ డంప్యార్డు నుంచి వెలువడుతున్న పొగ

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Source : <https://epaper.ntnews.com/>

NEW PAPER CLIPPING MATTAR TRANSLATE IN ENGLISH

Namaste Telangana

- Smoke covering the dump yard
- Residents of the respective colonies facing difficulties

Mancherial Town, January 10:
For the past two days, thick smoke has been coming out from the municipal dump yard located in Andalamma Colony in the town, causing severe inconvenience to the people of Green City, Rangampet, Power City, ACC and other areas. Garbage generated from 36 wards of the town is transported daily to this dump yard. Every day, nearly 5 metric tonnes of garbage comes to the dump yard. These garbage piles have accumulated in large quantities. It is not known whether some fire in the collected garbage spread and caught the entire heap, or whether someone intentionally set fire to the garbage. Along with the morning fog, the smoke coming from the dump yard is covering the roads, making it difficult for commuters to travel. Even though smoke has been spreading for the last two days and people are suffocating, residents are expressing allegations that officials are not paying attention. When asked for clarification on this issue, Municipal Engineer and In-charge Commissioner Masood Ali said that as soon as he came to know, he took steps to extinguish the flames, sent a water tanker to spray water and informed the fire personnel as well. He said that the flames have now reduced and the smoke has stopped.

డంపింగ్ యార్డు తరలేనా..!

- నేషనల్ గ్రీన్ ట్రీబ్యూనల్లో ఫిర్యాదు
- నివేదిక కోరిన ట్రీబ్యూనల్
- ప్రజల అభ్యంతరాలతో మరోచోట స్థలం సేకరణ

మంచీర్యాలటౌన్: మంచీర్యాల నగరంలోని ఆండాళ్ళమ్మ కాలనీలో ఉన్న డంపింగ్ యార్డులో చెత్త గుట్టలుగా పేరుకుపోతోంది. అందులోకి చెత్త వాహనాలూ వెళ్లలేని పరిస్థితి ఏర్పడింది. మరోవైపు చెత్తను కాల్చడం వల్ల వెలువడే పొగను పీల్చడం, దుర్వాసనతో సమీపంలోని కాలనీల ప్రజలు రోగాల బారిన పడాల్సి వస్తోంది. పట్టణ శివారులో ఉన్న ఆండాళ్ళమ్మ కాలనీలో గతంలో డంపింగ్ యార్డు ఏర్పాటు చేయగా.. పట్టణం విస్తరించి, జనాభా పెరిగి సమీపం వరకు ఆండాళ్ళమ్మకాలనీ, గ్రీన్సిటీ, రంగంపేట్, పవర్సిటీ కాలనీలు ఏర్పడ్డాయి. ప్రజలకు ఇబ్బందులు ఏర్పడుతుండడంతో నగరానికి చెందిన ఎం.డి.నహీమ్పాషా నేషనల్ గ్రీన్ ట్రీబ్యూనల్(ఎన్జీటీ)కి గత ఏడాది ఫిర్యాదు చేశారు. దీంతో జూలై 18న ఎన్జీటీ సౌతరన్ జోన్ చెన్నయ్ దర్వాస్తు చేపట్టి డంపింగ్ యార్డుపై నివేదిక సమర్పించాలని కోరింది. ఇప్పటికే అధికారులు పలుమార్లు విచారణ జరిపి కలెక్టర్, మున్సిపల్ కమిషనర్ వివరణ తీసుకున్నారు. దీంతో డంపింగ్ యార్డు తరలింపుపై స్థానికుల్లో ఆశలు రేకెత్తుతున్నాయి. డంపింగ్ యార్డు కోసం శాశ్వత స్థలాన్ని అధికారులు గుర్తిస్తున్నా ఏదో ఒక కారణంతో వినియోగించలేని పరిస్థితి ఎదురవుతోంది. ప్రస్తుతం నస్సూర్లోని సింగరేణి స్థలాన్ని గుర్తించి పొల్యూషన్ కంట్రోల్ బోర్డు నుంచి అనుమతి తీసుకున్నా అక్కడికి తరలించడంలో జాప్యం జరుగుతోంది.



ఆండాళ్ళమ్మ కాలనీలోని డంపింగ్ యార్డులో పేరుకు పోయిన చెత్త

బయోమైనింగ్ ఆలస్యం
 డంపింగ్ యార్డులో చెత్తను శుద్ధి చేసి, చెత్త లేకుండా చేయడమే లక్ష్యంగా బయోమైనింగ్ ప్రక్రియను గత ఏడాది ప్రారంభించారు. నగరంలో ప్రతి రోజు 40మెట్రిక్ టన్నులకు పైగా చెత్త వెలువడుతోంది. యార్డులో మరో లక్షకు పైగా మెట్రిక్ టన్నుల చెత్త పేరుకుపోయింది. 62వేల మెట్రిక్ టన్నుల చెత్త బయోమైనింగ్ చేసేందుకు ప్రభుత్వం ఓ ప్రైవేటు సంస్థకు అప్పగించింది. ఇప్పటికే ఆ సంస్థ 66వేల మెట్రిక్ టన్నుల వరకు బయోమైనింగ్ ప్రక్రియతో యార్డులో దాదాపు నగం చెత్తను తొలగించింది. ఇంకా 60వేలకు పైగా మెట్రిక్ టన్నుల చెత్త పేరుకు పోయి ఉంది. ప్రతి రోజు యార్డులో చెత్త వేస్తుండడంతో పెరిగిపోతోంది. యార్డు పక్కనే అంగన్వాడీ కేంద్రం, ప్రభుత్వ ప్రాథమిక పాఠశాల ఉండడంతో చిన్నారులు ఇబ్బందులకు గురవుతున్నారు. ఏటా వర్షాకాలంలో దుర్వాసనతోపాటు దోమలు, వ్యాధుల బారిన పడుతున్నారు. తరలింపుపై మంచీర్యాల నగర కమిషనర్ సంవత్సరంను సంప్రదించగా.. ఇటీవలే బాధ్యతలు తీసుకున్నానని, తన వద్ద సమాచారం లేదని తెలిపారు.

తరలింపునకు పోరాటం

ఆండాళ్ళమ్మ కాలనీలోని డంపింగ్ యార్డును ప్రజల నివాసాలకు దూరంగా తరలించాలని ఆ ప్రాంత ప్రజలు పోరాటం చేస్తున్నారు. దుర్వాసన, అనారోగ్య సమస్యలతో బాధపడుతున్నారని నేషనల్ గ్రీన్ ట్రీబ్యూనల్కు ఫిర్యాదు చేశాను. చెన్నయ్లో విచారణ సాగుతుండగా.. యార్డులోని చెత్తను పూర్తిగా బయోమైనింగ్ చేసి తొలగించామని అధికారులు ఎన్జీటీకి ఇచ్చిన నివేదికలో పేర్కొన్నారు. కానీ డంపింగ్ యార్డులో సగానికి పైగా చెత్త పేరుకుపోయి ఉంది. అధికారులు డంపింగ్ యార్డును ప్రజల కోసం తరలించేందుకు కృషి చేయాలి.
 - ఎం.డి. నహీమ్ పాషా, ఫిర్యాదుదారుడు, మంచీర్యాల



Will the Dumping Yard Be Shifted..!

- **Complaint in the National Green Tribunal**
- **Tribunal sought a report**
- **Land collection at another place due to public objections**

MancherialTown:

Garbage is piling up in heaps in the dumping yard located in Andalamma Colony of Mancherial city. The situation has reached a point where even garbage vehicles cannot enter it. On the other hand, the smoke coming out due to burning of garbage and the foul smell are causing the nearby colony residents to fall sick. In the past, a dumping yard was set up in Andalamma Colony located in the outskirts of the town... but as the city expanded and the population increased, Andalamma Colony, Green City, Rangampet and Power City colonies formed close to it. As people started facing problems, M.D. Naheem Pasha of the city filed a complaint in the National Green Tribunal last year. With this, on July 18, the National Green Tribunal South Zone Chennai initiated an inquiry and asked to submit a report on the dumping yard. Officials have already conducted inquiries several times and took explanations from the Collector and the Municipal Commissioner. With this, hopes of shifting the dumping yard are rising among the locals. Although officials are identifying a permanent location for the dumping yard, due to one reason or the other, it is becoming unusable. At present, even after identifying Singareni land in Naspur and obtaining permission from the Pollution Control Board, there is delay in shifting it there.

Delay in Bio-Mining

Last year, the bio-mining process was started with the aim of cleaning the garbage in the dumping yard and making it garbage-free. More than 40 metric tonnes of garbage is being generated daily in the city. More than one lakh metric tonnes of garbage has accumulated in the yard. The government handed over the task of bio-mining 62 thousand metric tonnes of garbage to a private company. The company has already removed almost half the garbage in the yard by completing the bio-mining process up to 66 thousand metric tonnes. Still, more than 60 thousand metric tonnes of garbage remains piled up. As garbage is being dumped every day, it keeps increasing. Since an Anganwadi centre and a government primary school are located right beside the yard, children are facing difficulties. Every monsoon, along with the bad smell, people are suffering from mosquitoes and diseases. When contacted regarding the shifting, Mancherial Municipal Commissioner Sampath Kumar said that he has taken charge only recently and does not have information.

Struggle for Shifting

The residents of Andalamma Colony are fighting to shift the dumping yard away from residential areas. I complained to the National Green Tribunal stating that people are suffering from foul smell and health issues. While the inquiry is going on in Chennai, officials mentioned in the report submitted to the NGT that all the garbage in the yard has been completely bio-mined and removed. But more than half of the garbage still remains piled up in the dumping yard. Officials must strive to shift the dumping yard for the sake of the people.

— M.D. Naheem Pasha, Complainant, Mancherial

NEW PAPER CLIPPING MATTAR TRANSLATE IN ENGLISH

Namaste Telangana

Is the Dump Yard Not Going to Be Shifted?

- A report to the National Green Tribunal stating the problem will be resolved within three months
- Even after nine months, no attention
- Officials saying “We are doing bio-mining... shifting is not possible”
- Locals’ anguish that thick smoke is causing diseases
- Smoke emitting from the dump yard in Andalamma Colony
- Request to keep the promise made “It should be shifted as soon as possible”

We have been suffering for many years because of this dump yard. Not just one day. Every day smoke keeps coming. We are suffocating without being able to breathe. We are getting diseases. Officials should shift this dump yard to another place as soon as possible.

— Chinnala Lakshmi, Andalamma Colony

“They must keep their promise”

They said they would shift the dump yard from here in three months, but now it is becoming a year. We are poor people. We cannot go and live anywhere else. Anyone in Mancherial will say this. If we fall sick, we don’t even have the capacity to go to a private hospital. We can’t say anything more than this. Officials must keep their word and shift the dump yard from here.

— Pachhaswapna Rani, Andalamma Colony

The dump yard located in Andalamma Colony of Mancherial seems far from being resolved. Officials who submitted a report to the National Green Tribunal saying they would shift it within three months have not taken any action even after nine months, which is causing concern. Locals are pleading that they are falling sick due to the thick smoke and that the dump yard must be shifted to another location as promised.

Process not moving despite report given

The demand to shift the dump yard in Andalamma Colony away from the city has been long-standing. Locals have repeatedly requested officials to shift the dump yard, saying that they are frequently falling sick due to the thick smoke and carbon emissions that arise when the waste here is burnt, but there was no result. As a result, last year a complaint was filed before the National Green Tribunal. As per the directions of the National Green Tribunal Delhi, a joint committee was set up with the Collector, Mancherial Municipal Commissioner and Pollution Control Board officer. The committee inspected the dump yard and submitted a report on the situation here. They submitted the report in April last year, saying they would resolve the problem within three months. But even after nine months, the process of shifting the dump yard has not moved forward. In this regard, not only have officials been negligent, but there are also allegations that officials have given a misleading report to the National Green Tribunal.

What the report submitted to the National Green Tribunal says...

- Since the year 2000, waste is being dumped in the two acres located in Ward No. 9 of Andalamma Colony. Every day, 45 metric tonnes of waste is generated within the municipality limits. They initially planned to shift this waste to four acres in Pochampad of Hajipur mandal. But as locals opposed it, it was not possible, so the dump yard continues at the present place.
- When the dump yard in Andalamma Colony was visited, no flames or smoke were found there. There is a borewell in working condition in this yard. If a fire accidentally breaks out, it will be useful to extinguish the fire. Along with this, two water tankers are present here every day.
- Some miscreants living nearby are intentionally setting fire to the dump yard to create disturbance. To prevent this, watchmen are working in shifts 24 hours near the dump yard. They have the phone number of the local fire station. Whenever a fire breaks out, they contact the fire station.
- To carry out bio-mining of the waste in the dump yard, the Telangana State Pollution Control Board has initiated measures. With a time-bound plan, we will complete bio-mining by September 2024. The process has already begun.
- Considering the opposition from locals, within the next three months we will shift the dump yard to another area and take up solid waste management and disposal. Since there is a high chance of fire accidents during summer, additional fire engine vehicles will be arranged. As setting up the dump yard in another place may take some time, we will take measures to ensure locals do not face any inconveniences until then.

“Everything mentioned in the report is false...”

Locals are angry that all the points mentioned in the report given to the National Green Tribunal by the three-men committee are false. They say security staff are present near the dump yard only during the daytime and no one stays there at night. They complain that people set fire to the garbage left after bio-mining during the night, and because of that unbearable smell and smoke arise. Officers claim unknown persons are coming at night and setting fires, yet no action is being taken to catch them. Locals say the claim that water tankers are placed there to extinguish fires is also false — the tankers come only when the fire breaks out and sprinkle water, but they are not available there all the time. They say for the past ten days smoke has been coming continuously. Once a fire is lit, they are forced to suffocate in smoke for several days. Until recently officials said they would shift the dump yard, but now for the past few days they are saying that bio-mining is going on and that there is no possibility of shifting it anywhere. Locals are demanding that the dump yard be shifted from here as soon as possible in accordance with the report submitted to the National Green Tribunal. They recalled that the previous Collector said the dump yard would first be shifted to Pochampad, and when that was not possible, it would be shifted to 20 acres in Thallapalli village of Naspur limits. Keeping in view the difficulties and health problems faced by locals, they request that officials at least now take action to shift the dump yard.

Shifting of dumping yard delayed in Mancherial

9 months passed since a 3-member committee filed report to identify suitable land in 3 months

SANTOSH PADALA

Mancherial

Shifting of a dumping yard of Mancherial municipality from Andalamma Colony on the town outskirts to some other place is being delayed for over six months.

On January 1, 2024, a three-member joint committee comprising Telangana Pollution Control Board, Municipal Commissioner of Mancherial and the District Collector was formed based on directions of the National Green Tribunal (NGT) which heard a case against the civic body for allegedly burning garbage at a dump yard in Andalamma colony. A local RTI activist Naheem Pasha moved NGT, expressing concern over the toxic fumes from the garbage.

In April of the same year, members of the joint committee inspected the site and prepared a report incorporating observations and remarks. As per their report, steps would be taken to identify suitable land to establish a municipal solid waste and treatment and



disposal facility within three months.

However, the dumping yard is still being operated at the same spot near Andalamma Colony, causing inconvenience to residents of the locality. "Municipal officials are showing negligence in honoring the directions of NGT. They should take steps to shift the dump yard. None of the remarks is being followed by the municipality," a resident regretted.

Officials said that 45 metric tonnes of waste is generated in the town every day. They stated that the solid waste was being dumped at the ground created in two

acres of land due to lack of a dumping yard. A piece of four acre land was identified on the outskirts of Pochampahad village. However, locals expressed objection to creation of the dump yard.

The officials further said that certain miscreants were setting the garbage on fire to cause unrest among locals. They, however, informed that measures were taken to shift to a 20-acres of land that was recently identified to establish the solid waste and treatment and disposal facility near Thatipelli village in Naspur mandal. Steps would be taken to shift the dump yard to the new site soon.

సాక్షి

పొగతో ఉక్కిరిబిక్కిరి..!



ఆంధ్రాపట్నం కాలనీలో డంపింగ్ యార్డులో పొగ

- డంపింగ్ యార్డులో తరుచూ మంటలు
- ఇబ్బంది పడుతున్న సమీప కాలనీ ప్రజలు
- శాశ్వతంగా డంపింగ్ యార్డు తరలించాలని డిమాండ్

మంచురాలటౌన్: పట్టణానికి చెందిన డంపింగ్ యార్డు ఆంధ్రాపట్నం కాలనీలో ఉండగా, డంపింగ్ యార్డులోని చెత్త తరుచూ కాలిపోతూ, పొగచూరి ఆ ప్రాంతంతో పాటు, సమీపంలోని కాలనీల ప్రజలను ఉక్కిరిబిక్కిరి చేస్తుంది. చలికాలం కావడం, చెత్త కాలడం వల్ల పొగ వస్తుండడంతో పలువురు శ్వాసకోశ ఇబ్బందులకు గురవుతున్నారు. చిన్నారులు, వృద్ధులు, దీర్ఘకాలిక వ్యాధిగ్రస్తులు చెత్త నుంచి

వెలుపడుతున్న పొగతో అనారోగ్యం బారిన పడుతున్నారు. మంచురాల పట్టణానికి దూరంగానే గతంలో ఈ డంపింగ్ యార్డును ఏర్పాటు చేయగా, పట్టణం విస్తీర్ణం పెరిగి కాలనీలకు దగ్గరగా మారింది. డంపింగ్ యార్డులోని చెత్త కుప్పల నుంచి దుర్వాసనతోనే ప్రతిరోజు సమీప కాలనీలోని ప్రజలు ఇబ్బందులు పడుతుంటే, చెత్తను కాలాడం వల్ల వచ్చే పొగను పీల్చి రోగాల బారిన పడుతున్నారు. గుట్టలుగా పేరుకుపోతున్న చెత్త...

మంచురాల పట్టణం నుంచి ప్రతిరోజు వెలువడే 40మెట్రిక్ టన్నులకు పైగా చెత్తను ప్రతీ రోజు పట్టణ శివారులోని ఆంధ్రాపట్నం కాలనీలోని నగర పాలక సంస్థకు చెందిన ఖాళీ స్థలంలో డంపింగ్ చేస్తున్నారు. చెత్త గుట్టలుగా పేరుకుపోతుంది. తడి, పొడి చెత్తను వేరు చేసి వాటి నుంచి సెండ్రెయి ఎరువులు తయారు చేసేందుకు గతంలో ఏర్పాట్లు చేసినా, ఆ తరువాత దానిని పట్టించుకోకపోవడంతో

పేరుకుపోతున్న చెత్త తరుచూ కాలిపోతుంది. చెత్తతో వచ్చే దుర్వాసనతో పాటు, చెత్త కాలిపోవడం వల్ల వెలువడే పొగతో ఈ ప్రాంత కాలనీ ప్రజలు నిత్యం నరకం అనుభవిస్తున్నారు. ఏ కాలంతో సంబంధం లేకుండా చిన్నారులు, వృద్ధులు, యువత అనే తేడా లేకుండా తరుచూ వ్యాధుల బారిన పడుతున్నారు. శ్వాసకోశ సంబంధిత వ్యాధులతో బాధ పడే వారి సంఖ్య పెరుగుతోంది. ఇటీవల చెత్తను బయోమైనింగ్ చేసే ప్రక్రియను ప్రారంభించినా, గుట్టలుగా పేరుకుపోయిన చెత్తను తొలగించడంలో చేస్తున్న జాప్యంతో స్థానిక ప్రజలు ఇబ్బందులు పడుతున్నారు. బయోమైనింగ్ ప్రక్రియ వేగవంతం కాకపోవడం, పేరుకుపోతున్న చెత్తను గుర్తు తెలియని వ్యక్తులు అంటిస్తుండడంతో తరుచూ పొగచూరుతోంది. డంపింగ్ యార్డును ఆంధ్రాపట్నం కాలనీ నుంచి తొలగించాలని కాలనీవాసులు పలుమార్లు ఆందోళనలు చేశారు. శాశ్వతంగా డంపింగ్ యార్డును తరలించాలని, ఉన్న చెత్తను కాలాడం చూడాలని స్థానిక ప్రజలు కోరుతున్నారు. మంచురాల మున్సిపల్ కార్పొరేషన్ గా మారడంతో నస్సూర్ మున్సిపాలిటీతో పాటు, హాజీపూర్ మండలానికి చెందిన 8 గ్రామాలు ప్రస్తుతం మంచురాల మున్సిపల్ కార్పొరేషన్లో విలీనం అయ్యాయి. ఆంధ్రాపట్నం కాలనీలోనే చెత్తను వేస్తే, రానున్న రోజుల్లో మరింత ఇబ్బందులయ్యే అవకాశం ఉంది. ఈ విషయమై మంచురాల ఇన్చార్జి శాసనసభ సెక్రటరీను వివరణ కోరగా డంపింగ్ యార్డులోని చెత్తను కాలాడం జాగ్రత్తలు తీసుకుంటున్నామని, గుర్తు తెలియని వ్యక్తులు చెత్తను అంటిపడడంతో, వచ్చిన మంటలను ఆర్పేలా చర్యలు తీసుకుంటున్నామని తెలిపారు.

NEW PAPER CLIPPING MATTAR TRANSLATE IN ENGLISH

Suffocating with Smoke..!

- Smoke in the dump yard at Andalamma Colony
- Frequent fires in the dump yard
- People in nearby colonies facing difficulties
- Demand to permanently shift the dump yard

Mancherial

Town:

The dump yard belonging to the town is located in Andalamma Colony. The garbage in the dump yard frequently catches fire, and the smoke spreads into that area as well as to the surrounding colonies, suffocating the people. Since it is winter and the garbage is burning, smoke is increasing, causing respiratory problems for many. Children, elderly people, and those with chronic diseases are falling ill due to the smoke coming from the garbage. This dump yard was set up far from Mancherial town in the past, but as the town expanded, it came closer to the colonies. The people of nearby colonies are already facing difficulties every day due to the foul smell from the garbage heaps, and by inhaling the smoke caused by burning garbage, they are falling sick.

Garbage piling up into heaps...

More than 40 metric tonnes of garbage generated daily from Mancherial town is being dumped every day in the vacant land belonging to the municipality located in Andalamma Colony on the outskirts of the town. The garbage is piling up into heaps. Earlier, arrangements were made to separate wet and dry waste and produce organic fertilizers from them, but later, as it was neglected, the accumulated garbage frequently catches fire. The people of nearby colonies are experiencing daily hell due to the foul smell from the garbage and the smoke emitted from the burning garbage. Regardless of the season, children, the elderly, and youth alike are frequently falling prey to diseases. The number of people suffering from respiratory-related diseases is increasing. Though the process of bio-mining the garbage was started recently, due to delays in removing the heaps of accumulated garbage, the local people are facing difficulties. As the bio-mining process is not speeding up and unknown people are setting fire to the piled-up garbage, smoke is spreading frequently. The residents of the colonies have staged protests several times demanding that the dump yard be removed from Andalamma Colony. The local people are demanding that the dump yard be permanently shifted and that the garbage should not be allowed to burn. With Mancherial becoming a Municipal Corporation, the Naspur Municipality as well as eight villages belonging to Hajipur mandal have now been merged into the Mancherial Municipal Corporation. If garbage continues to be dumped in Andalamma Colony itself, there is a possibility of even more problems in the coming days. When the Mancherial in-charge Sanitary Inspector was asked about this, he said that precautions are being taken to prevent the garbage from being burnt in the dump yard, and that they are taking measures to extinguish the fires that arise due to unknown persons setting fire to the garbage.

It is respectfully submitted that no fire-fighting vehicles have been stationed at the said dumping yard, nor has any watchman been appointed. No steps whatsoever have been taken to mitigate the hardships being faced by the residents due to the said dumping yard. The condition of the dumping yard prior to the filing of the complaint, at the time of filing the complaint, and even subsequent thereto, continues to remain the same. The statement that the Andalamma Colony dumping yard has been vacated is false and misleading.

It is further submitted that merely for the purpose of showing compliance before the Hon'ble National Green Tribunal, Southern Zone, Chennai, a photograph was taken depicting sprinkling of chemicals at the dumping yard and the same was submitted in the report, though in reality no effective measures have been undertaken.

DATE. 10.12.2025

PLACE. MANCHERIAL.



PETITIONER NAME & SIGNATURE

MD. NAHEEM PASHA

AAM AADMI PARTY,

MANCHERIAL DISTRICT GENERAL SECRETARY

CELL. 9573023795